

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

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CP-270/94 in
OA-1820/93

New Delhi this the 2nd Day of September, 1994.

Hon'ble Mr. Justice S.K.Dhaon, Acting Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Dr. Deo Pal,
S/o late Shri Har Pal Singh,
Senior Scientist Division of Soil,
Science and Agricultural Chemistry,
I.A.R.I., Pusa,
New Delhi-12.

Petitioner

(Petitioner in person)

versus

Shri Sunil Sud,
Secretary,
I.C.A.R.,
Krishi Bhavan,
New Delhi.

Respondents

ORDER(ORAL)
delivered by Hon'ble Mr.Justice S.K. Dhaon, Acting
Chairman

The complaint is that inspite of the directions of this Tribunal dated 11.2.1994 and inspite of the application dated 13.7.94 submitted by the petitioner, Sh. Sunil Sud, the respondent in this contempt petition has not passed appropriate orders fixing the pay of the petitioner in accordance with the directions of this Tribunal.

This petition has been filed on 22.8.94.
We presume that the matter has escaped the attention of Sh. Sunil Sud. We also feel that this petition has been rather prematurely filed. Sh. Sunil Sud, the sole respondent in this contempt petition shall, therefore, take appropriate steps to fully comply with the order dated 11.2.1994 of this Tribunal within a period of six weeks from the date of the production of

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a certified copy of this order by the petitioner before
him so that we will not be compelled to initiate
contempt proceedings against him.

With these observations, this petition is
disposed of finally.

B.N.Dhundiyal
(B.N. Dhundiyal)

Member(A)

S.K.Dhaon
(S.K. Dhaon)

Acting Chairman

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